

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax- 23753923**

Petition No. 25/TT/2014

Date: 18.8.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for 400 kV Salem Pooling Station- Salem 400 kV D/C Quad Line along with new 765/400 kV Pooling Station at Salem (initially charged at 400 kV) and Bay Extension at Salem 400/220 kV existing Sub-station(Asset I) under Transmission System associated with Common System Associated with Costal Energen Private Limited & Ind-Bharat Power (Madras) Limited LTOA Generation Projects in Tuticorin Area-part-B in Southern Region

Sir,

I am directed to refer to the Commission's letter dated 22.6.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 20.7.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 4.9.2015.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)